

HIGH COURT OF SIKKIM
GANGTOK

No.: ...33.../HCS

Date:- 06-09-2023

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, has been pleased to constitute a Committee comprising of the following officers for the purpose of formulating, examining & reviewing the rules governing the service conditions of the High Court employees :-

- 1) Mr. Prajwal Khatiwada, Registrar General, High Court of Sikkim
- 2) Mr. Karma Wangchuk Bhutia, Ld. Principal District & Sessions Judge, Gangtok(*Pakyong i/c*)-cum-OSD to the Hon'ble, the Chief Justice
- 3) Mr. Benoy Sharma, Central Project Coordinator, High Court of Sikkim
- 4) Mr. Prosenjit Manna, Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice
- 5) Mr. Rudra Prasad Rimal, Joint Registrar(IT) & Protocol In-charge, High Court of Sikkim

By Order,

sd/-
(Jagat B. Rai)
Registrar
High Court of Sikkim

Memo No. 5146-49/HCS
Dated Gangtok, the 6th September, 2023
Copy to:-

1. All concerned officers above
2. Additional Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok
3. Additional Registrar-cum-P.S to Hon'ble Judge, High Court of Sikkim
4. Deputy Registrar-cum- P.S to Hon'ble Judge, High Court of Sikkim, Gangtok
5. All Section In-Charge, High Court of Sikkim
6. File and
7. Guard file


Registrar(Judicial Service)